

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/327(KB)2022
IA(I.B.C)/183(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	MANDYATI DEALCOMM PVT LTD VS KANJIKA BUILDCON PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (Hybrid) Mode

Mr. Nikunj Berlia, Adv.] For the Resolution Professional
Ms. Saolini Bose, Adv.]

ORDER

1. Ld. Counsel for the Resolution Professional present.
2. IA(IBC)/183(KB)2024
 - a. This IA has been filed by the Resolution Professional for placing on record the Progress Report which is at Page No.16 onwards. This IA is accompanied by an affidavit of Resolution Professional which is at Page No.6. This Progress Report is taken on record and this IA is accordingly allowed and disposed of.
3. Post this CP(IB)/327(KB)2022 for filing further progress report on **24.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**